

List of cases where Case Management Hearing was held during the month of July-2023

Sr. Court No	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing	
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	CS COMM-2595/22	DEEPAK GARG VS. HERBONICS COSMETICS LTD.	HEMANT GUPTA AND MANSI GOSAIN	30.11.2022	01.07.2023
			CS COMM-2080/19	THE NORTH FACE APPARELS VS. PRADEEP KUMAR	HIMANSHU CHAUDHARY AND MANSHI SHARMA	29.03.2019	05.07.2023
			CS COMM-967/22	M/s. PKS IMPEX VS. M/s. NEERU TRADING	R.S. SHARMA AND UDAY SHETH	29.03.2022	06.07.2023
			COUNTER CLAIM-20/2023	NEERU TRADING VS. PKS IMPEX	R.S. SHARMA AND UDAY SHETH	31.03.2023	06.07.2023
			CS COMM-1199/22	NORTHEX & COMPANY VS. SUMANJEET KAUR	GAURA ARORA AND ABHINAV SHARMA	05.05.2022	07.07.2023
			CS COMM-31/2023	VIKRAM VS. MUNICIPAL CORPORATION OF DELHI	VIDYA SAGAR AND SANJEET MALIK	03.01.2023	13.07.2023
			CS COMM-2045/19	DAYANAND ANGLO VEDIC VS. D.A.V. PUBLIC SCHOOL	SHREY GUPTA AND BRIJESH GUPTA	07.03.2019	19.07.2023

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			CS COMM-227/2023	SUDHIR KUMAR GUPTA VS. AMARJEET SINGH	VAIBHAV JAIN AND SATYA PRAKASH TIWARI	06.02.2023	19.07.2023
			CS COMM-1621/2022	ZIVAH INTERNATIONAL LTD. VS. CREATIVE MARKETING SOLUTIONS LTD.	NIPUN JAIN AND TUSHAR DIXIT	01.07.2022	22.07.2023
			CS COMM-2588/22	WELCOME FOOTWEAR VS. KALSIA FOOTWEAR	VINEET TANEJA AND SANKET GUPTA	29.11.2022	24.07.2023
			CS COMM-2315/2	NITTU CREATIONS VS. M/S.LAL CHAND MADAN LAL	HIMANSHU KUMAR AND A.K. SHAKYA	11.10.2022	25.07.2023
2	<b>DR. KAMINI LAU, DISTRICT JUDGE (COMMERCIAL COURT)-02</b>	CENTRAL	NIL				
3	<b>Sh. ILLA RAWAT, District Judge, Commercial Court-03</b>	CENTRAL	CS(COMM) 2652/2022	JAI PRAKASH V/S MUNICIPAL CORPORATION OF DELHI	SH. SATYENDRA KUMAR SINGH	09.12.2022	25.07.2023
			CS(COMM) 846/2022	RAJ NIRWAN V/S NORTH DELHI MUNICIPAL CORPORATION	SH. SATYENDRA KUMAR SINGH	09.03.2022	25.07.2023

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		CS(COMM) 857/2022	RAJ NIRWAN V/S NORTH DELHI MUNICIPAL CORPORATION	SH. SATYENDRA KUMAR SINGH	10.03.2022	25.07.2023	
4	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	CS (COMM)-3	SANDEEP JAIN	SH. YOGESH SHARMA	21.02.2023	27.07.2023
			CS (COMM)-3	SANDEEP JAIN	SH. YOGESH SHARMA	21.02.2023	27.07.2023
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL				
6	SH. SANJAY KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL)-06, CENTRAL	CENTRAL	NIL				
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	996/2023	DEVENDRA GOEL VS TRISQUARE SWITCHGEAR PVT. LTD.	JITENDER KUMAR	07.07.2023	31-07-2023
			905/2020	SHREE SHYAM SNACKS VS RAJESH	AMIT TOMAR	20.03.2020	24.08.2023

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			967/2021	SUPRAJIT ENGINEERING VS DEEPAK BALI	ATIT JAIN	20.03.2021	02.09.2023
			197/2018	S VS M/S SUPR	PANKAJ GUPTA	30.10.2018	04.10.2023
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	137/2020	M/S SAMRIDDHI ELECTROMAR T PVT. LTD. VS. LAL BAHADUR	SH. NITIN GROVER SH. SANDEEP SEHGAL	20.01.2020	24.07.2023
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	CS (COMM)/100	AKSHIT ARORA	FAROOQ AHMED	11-07-2023	NIL
			CS (COMM)/100	ADARSH MODI	Mukesh kumar	11-07-2023	NIL
			CS (COMM)/100	RAJESH KUMAR	MOHIT SINGH	11-07-2023	NIL
			CS (COMM)/100	RAJESH KUMAR	MOHIT SINGH	11-07-2023	NIL

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			CS (COMM)/106	PUNJAB NATIO	ANKUR AGGAR	15-07-2023	NIL
			CS (COMM)/106	SH SUDHIR KU	Firozuddin(P),	15-07-2023	NIL
			CS (COMM)/106	PARVEEN JAIN	SUNIL KUMAR	19-07-2023	NIL
			CS (COMM)/106	ASHISH SINGH	Mordhwaj(P),	27-07-2023	NIL
			CS (COMM)/106	DEX CARGO SE	SUSHIL KUMAR	21-07-2023	NIL
			CS (COMM)/110	SHREE KRISHN	KAPIL MADAN	31-07-2023	NIL
10	Sh. Dinesh Bhatt DJ (Commercial Court)-01	West	NIL				

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11	MS. HEMANTI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	CS COMM 93/21	SUSHMA CHAWLA VS BRIJ MOHAN SARNA	SUMIT KANSAL	02-02-2021	24.07.2023
			CS COMM 39/20	RAKESH GUPTA VS MARK SPLENDOR NONWOVENS	RAMESH KUMAR GOPALKA	20.01.2020	07.07.2023
			CS COMM 701/21	KAMAL KISHORE GOEL VS SHALINI WADHWA	GUNJAN KATHPALIA	24.12.2021	06.07.2023
12	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	NIL				
13	SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	CS (COMM.)/199/2023	M/S TELIMART INDIA PVT LTD Vs M/S PRIMATEL FIBCOM LTD	PUNEET AHUJA	10.04.2023	07.07.2023
			CS (COMM.)/174/2021	M/S TAHAL CONSULTING ENGINEERS INDIA PVT LTD Vs M/S SPEARHEAD LAW FIRM	KAMAL MEHTA	09.04.2021	10.07.2023
			CS (COMM.)/32/2020	NITESH BANSAL Vs ANSHUL GOEL	RAM ANUGRAH	20.01.2020	15.07.2023

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			CS (COMM.)/18/2021	REALISTIC REALTORS PVT. LTD. Vs GM ENTERPRISES	BHARAT GUPTA	13.01.2021	18.07.2023
			CS (COMM.)/577/2021	M/S SONRISHI INFRASTRUCTURE PVT LTD Vs M/S INNOVATIVE RESTAURANTS	SHAHROZ BAKSHI	07.12.2021	19.07.2023
			CS (COMM.)/286/2022	HOUSING DEVELOPMENT FINANCE CORPORATION LTD Vs ANAND SOONDAS	RAMEEZUDDIN RAJA	15.03.2022	19.07.2023
			CS (COMM.)/525/2022	LOUIS DREYFUS COMPANY INDIA PRIVATE LIMITED Vs JAI MAA TRADERS	MAYANK MAHENDRU	06.06.2022	24.07.2023
			CS (COMM.)/727/2019	M/S B K GARG ISPAT(P) LTD Vs VIPIN GUPTA	S C SINGHAL	17.12.2019	24.07.2023
			CS (COMM.)/19/2020	SURYA CARGO FORWARDERS PVT LTD Vs M/S YUANTAI INTERNATIONAL SUPPLY CHAIN MANAGEMENT	VIVEK SHARMA	13.01.2020	27.07.2023
14	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	NEW DELHI	CS (COMM.) 754 / 2022	PRAKASH BROTHERS VS. VISHVAS PUBLICATIONS	MR. VINEET MALHOTRA	03.09.2022	11.07.2023

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			CS (COMM.) 357 / 2022	CANARA BANK VS. SUDARSHAN	MR. RISHI CHAWLA	18.04.2022	13.07.2023
			CS (COMM.) 127 / 2022	RAMESH BANSAL VS. RAJENDRA GEARS	MR. RAHUL MADAN	29.01.2022	06.05.2023
			CS (COMM.) 649 / 2021	CANARA BANK VS. GULZARI LAL	MR. YUDHISHTER SHARMA	21.12.2021	21.07.2023
			CS (COMM.) 228 / 2021	BRIJ LAXMI PAPERS VS. EXTRAMARKS EDUCATION	MR. ASHISH CHAUDHARY	12.07.2021	31.07.2023
15	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	CS (COMM.)/399/2022	PUMA SE Vs. CHANDER PRAKASH	Shashi Pratap Ojha	04-05-2023	18-07-2023
16	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	NIL				
17	SH. ANIL KUMAR SISODIA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	NIL				



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18	SH. SANDEEP YADAV	South	NIL				
19	SH. RAJEEV BANSAL, DISTRICT JUDGE (COMMERCIAL)-01	South	NIL				
20	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL				
21	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL				
22	SH. AJAY KUMAR JAIN	SOUTH-EAST	CS (COMM)/24/2019	WEBKUL SOFTWARE PVT. LTD. Vs SUDHARKAR SINGH	VINOD DUBEY(P),	20-02-2019	26-08-2023
			CS (COMM)/266/2019	M/S AIRTEC ELECTROVISION PVT. LTD. Vs M/S INNOVENT PANEL WORKS PVT. LTD.	Deepak Kumar Mishra(P),	15-04-2019	19-08-2023
			CS (COMM)/315/2019	M/S BODY SPA INTERNATIONAL PVT. LTD. Vs M/S A.S. INTERNATIONAL	JAGJIT SINGH(P),	08-01-2019	29-08-2023

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		CS (COMM)/449/2019	M/S R.G. BIO COSMETICS PVT. LTD. Vs M/S SAI WORLD	SHALABH GUPTA(P),	30-07-2019	31-08-2023
		CS (COMM)/457/2019	WEBKUL SOFTWARE PVT. LTD. Vs DEEPAK BHARTI	KAPIL WADHWA(P),	02-11-2019	02-09-2023
		CS (COMM)/487/2019	S.K. JAIN RUBBERS PRIVATE LIMITED Vs OM FIRE SAFETY COMPANY PVT LTD	Palak Nenwani(P),	01-11-2019	17-08-2023
		CS (COMM)/505/2019	INNOVENT PANEL WORKS PVT LTD Vs M/S AIRTEC ELECTROVISION PVT LTD	S.K. MATHUR(P),	16-10-2019	19-08-2023
		CS (COMM)/140/2020	LIBERTY GROUP MARKETING DIVISION Vs YUVRAJ SINGH GROUP PVT LTD	Rohit Pal(P),	02-03-2020	25-08-2023
		CS (COMM)/169/2020	SANJAY RUSTAGI Vs SM- JDB ESTATE PVT LTD	MANISH KUMAR DEWAN(P),	18-03-2020	22-08-2023
		CS (COMM)/243/2020	CHANDEEP SINGH BHATIA Vs SNOWWHITE APPARELS LIMITED	ASHISH CHAUHAN(P),	23-09-2020	22-08-2023

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			CS (COMM)/234/2021	M/S INVESTADVICE WEALTH MANAGEMENT LTD THROUGH AR Vs ATS REALITY PVT. LTD THROUGH	MUDIT SOOD(P),	15-04-2021	17-08-2023
			CS (COMM)/283/2021	M/S DHANLAKSHMI BUILDING DEVELOPMENT PRIVATE LIMITED Vs ECO RRB INFERA	RAJESH PATHAK(P),	17-08-2021	05-09-2023
			CS (COMM)/480/2021	M/S EPC CONTRACTS INDIA PRIVATE LIMITED Vs M/S REGENESIS TECHNOLOGIE	SHIVAM SHARMA(P),	30-09-2021	26-08-2023
			CS (COMM)/597/2021	LYRA ENGINEERING SERVICES Vs M/S NATIONAL BUILDING CONSTRUCTION CORPORATION	GHANSHYAM JHA(P),	30-11-2021	02-09-2023
			CS (COMM)/251/2022	R. G. FURNISHING Vs SEASONS FURNISHING LIMITED	RAJIV DALAL(P),	04-03-2022	11-08-2023
			CS (COMM)/1014/2022	BANK OF BARODA Vs SHAILENDRA KUMAR PANDEY	ROSHAN LAL SYNGAL(P),	15-10-2022	17-08-2023
			CS (COMM)/1046/2022	MOSAIC MEDIA VENTURES PVT LTD Vs FAST CONVERSION MARKETING SOLUTIONS	HARSH VARDHAN(P),	22-10-2022	11-08-2023

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		CS (COMM)/1168/2022	VEENA DEVI THROUGH POA HOLDER AMIT VARSHNEY Vs SCANDIA MOTORCARS PVT LTD	SIDHANT KUMAR(P),	02-12-2022	06-09-2023
		CS (COMM)/5/2023	CANARA BANK Vs MS EATMORE	VIKAS GAUTAM(P),	02-01-2023	08-08-2023
		CS (COMM)/30/2023	M/S PIONEER LOGISYS PVT. LTD. Vs M/S SAXENA MARINE TECH PVT LTD.	KUMAR NIKHIL(P),	09-01-2023	19-08-2023
		CS (COMM)/72/2023	RAJAT DHAWAN Vs M/S. RURAL SENSE	NIDHI PANDEY(P),	19-01-2023	07-08-2023
		CS (COMM)/189/2023	VIJAY JAIN Vs DIOS LIFESCIENCES PRIVATE LIMITED	SHALABH GUPTA AND COMPANY(P),	24-02-2023	17-08-2023
		CS (COMM)/190/2023	IDBI BANK LTD. Vs AMIRUDDIN	KALIMUR REHMAN(P),	24-02-2023	25-08-2023
		CS (COMM)/230/2023	M S ELECTRICALS Vs NEELANSH FIRE PROTECTION SERVICES	PUNEET BAJAJ(P),	04-03-2023	16-08-2023

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			CS (COMM)/253/2023	GLOBUS TRANSITOS PVT LTD Vs M/S APP GLOBAL	JATIN KAPUR(P),	15-03-2023	10-08-2023
			CS (COMM)/267/2023	GREENZ GARDEN SHOP Vs VALSONS	PRAKHAR DIXIT(P),	20-03-2023	23-08-2023
			CS (COMM)/311/2023	PUNJAB NATIONAL BANK Vs LATE SH DINESH KUMAR JOSHI	KRISHAN KUMAR(P),	31-03-2023	23-08-2023
23	MS. ANU GROVER BALIGA	SOUTH-EAST	CS/DJ/564/2019	PANKAJ SHARMA V/S HARNEET MADAN	Hem C Vashisht	05.07.2019	4,6, & 8 of Sep. PE, 13,14, & 15 of Sep. DE, 31/10/2023 Final Argument
			CS/COMM/403/2021	ASC CONSULTING PVT. LTD. V/S XENTRIX STUDIOS PVT. LTD.	Sachin Midha	18.09.2021	26 & 27 of Sep. 2023 PE, 09 & 10 Oct. 2023 DE 16.11.2023 F. Arg.
24	SH. BHUPESH KUMAR	SOUTH-EAST	CS (COMM)/143/2021	OPPLE LIGHTING INDIA PVT LTD Vs PRAVIN BAFNA PARTNER AT ART LIGHT DISTRIBUTOR	ATUL KUMAR	05-03-2021	27-07-2023
			CS (COMM)/1169/2022	CANARA BANK Vs MAHESH SHARMA	Shweta Mandal	03-12-2022	27-07-2023

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				STATE BANK OF INDIA Vs M/S PIND PUNJABI RESTAURATN	VARUN CHANDIOK	07-02-2020	04-07-2023
				STATE BANK OF INDIA Vs ASHISH GUPTA SOLE PROPRIETOR OF M/S TATHVIK ENTERPRISES	VARUN CHANDIOK	06-01-2022	04-07-2023
25	MS NIRJA BHATIA	SOUTH-EAST	NIL				
26	SH. RAJESH KUMAR SINGH	SOUTH-EAST	NIL				
27	SH. SANJAY SHARMA-I	EAST	CS COMM.NO. 225/2022	M/S BEAUTY ART PRINTS (INDIA) PVT. LTD. VS. M/S DYNAMIC AURA LLP & ORS.	ANUKUL CHAWLA VS. BRAHMANAN D PRASAD	26-07-2022	06-07-2023
			CS COMM.NO. 226/2022	PRIYANSH AGGARWAL VS. M/S DYNAMIC AURA LLP & ORS.	ANUKUL CHAWLA VS. BRAHMANAN D PRASAD	26-07-2022	06-07-2023
			CS COMM.NO. 150/2022	UNION BANK OF INDIA VS SANDEEP SHARAN DWIVEDI	SANDEEP SONI VS. PANKAJ SINGH	21-05-2022	07-07-2023

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		CS COMM.NO. 46/2022	STATE BANK OF INDIA VS. SATISH KUMAR	AVIJIT DAS VS DHRUV JAIN	21-02-2022	11-07-2023	
		CSCOMM.NO. 45/2023	DINESH INDUSTRIAL CORPORATION PARTNERSHIP FIRM VS. RICHA AGGARWAL	NIKESH VS. ABHIJEET PANDEY	31-01-2023	15-07-2023	
28	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	CS COMM/234/2022	NETRO NETWORKS PVT. LTD. VS SDH NETWORK PVT. LTD.	SH. LOKESH JHA & ASSOCIATES	29-07-2022	04-07-2023
		CS COMM/187/2021	NIHALSONS JEWELLERS VS RESHM FASHION & JEWELLERY	SH. SHANTNU AGGARWAL	29-10-2021	10-07-2023	
		CS COMM/478/2019	CANARA BANK VS RANDHEER KUMAR MISHRA	MS. ESHU CHAUDHRY	10-12-2019	17-07-2023	
29	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	North-East	CS(COMM)-16/2021	M/S ARMAAN STEEL VS. M/S ITD CEMENTATION INDIA LTD	A.K. DUBEY	15.01.2021	05.07.2023
		CS(COMM)-53/2021	KISHAN GOLD ENTERPRISES VS. SHRI GANESH VEGETABLE CO AND ANR	PIYUSH GOEL	16.09.2021	21.07.2023	

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			CS(COMM)-85/2021	SANDEEP PATIDAR VS. M/S KISHAN GOLD ENTERPRISES	VISHAL CHHABRA	17.12.2021	21.07.2023
30	SH. BRIJESH KUMAR GARG	Shahdara	CS(COMM) 538	CHIRAG GUPTA	Kapil Singhal	19-07-2022	04.07.2023
			CS(COMM) 539/2022	DENIM DAYS VS MEGNA JEANS	Mohit Jain	22-09-2022	10.07.2023
			CS(COMM) 647/2022	UNION BANK OF INDIA VS M/S JYOTI ELECTRONICS	Sandeep Son	21-11-2022	11.07.2023
			CS(COMM)356/22	ALL WAYS LOGISTICS INDIA VS QUALITY NON WOVEN FABRIOS	Akshay Kumar	27-05-2022	13.07.2023
			CS(COMM)25/22	SHIVAM ADVERTISING VS BHAVYA PUBLICITY SERVICES	Jitender Kumar	17-01-2023	14.07.2023
			CS(COMM)609/22	RAJ PLASTIC VS M/S PRAKASH INTERLINK PROP.	Ram Kumar Son	02-11-2022	20.07.2023



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			CS(COMM) 673/2022	M/S MITTAL FABRICS PVT LTD VS M/S NAVEEN GARMENTS	Ankit Mittal,	03-12-2022	27.07.2023
			CS(COMM) 444/2022	SANKAR DENIM VS SHREE JAI GURUDEV TEXTILE	Kapil Singhal	19-07-2022	31.07.2023
31	MS. SUKHVINDER KAUR						
32	SH. SURENDER S. RATHI						
33	SH. REETESH SINGH		CS (COM)/484/2021	Bank of Baroda V/s Arun Collection	Ms. Ankita Sikdar,	23-11-2021	03-07-2023
			CS (COM)/21/2023	IDBI Bank v/s Nikhil Parcha	Sh. Prince Risha	13/01/2023	06/07/2023
			CS (COM)/256/	MS Contractor v/s EDMC	Sh. N. K. Rathi	11/04/2022	08/07/2023

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			CS (COM)/466/	State Bank of India Vs Indu	Sh. Praveen Kumar	18/11/2021	12/07/2023
			CS (COM)/54/2	Canara Bank vs Doli	Sh. Rishi Chawla	02/02/2023	17/07/2023
			CS (COM)/664/	Landmark crafts Vs Ganraj Entprises	Sh. Vipin Wason	27/11/2022	17/07/2023
			CS (COM)/327/	Vivek Goyal Vs Devendra Nath	Sh. Ankur Singh	11/05/2022	18/07/2023
			CS (COM)/185/	Vivek Goyal Vs Devendra Nath	Sh. Ankur Singh	03/04/2023	18/07/2023
			CS (COM)/442/	ADIDAS AG Vs Ashok Kr	Ms. Simran Arora	19/07/2022	24/07/2023
			CS (COM)/681/	canara Bank Vs Yuvraj Singh	Sh. Rajesh Kumar	12/12/2022	24/07/2023

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			CS (COM)/62/2	Bank of Baroda V/s Mewa Lal	Sh. Umesh Joshi	09/02/2023	25/07/2023
			CS (COM)/401/	Sanjeev Kapoor	Sh. R.C. Thakkar	01/07/2022	31/07/2023
			CS (COM)/456/	Pawan Kr Gupta	Sh. Praveen Aggarwal	28/07/2022	31/07/2023
34	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	North-West	CS/COMM/16/2022	VIKAS KUMAR VS SHREE RIDHI SIDHI INDUSTRIES	J K GHAHLYAN	05.01.2022	04.07.2023
			CS/COMM/543/2021	AUTO LOGISTICS INDIA VS THE NEW INDIA ASSURANCE CO LTD	DALJEET SINGH	16.10.2021	05.07.2023
			CS/COMM/223/2022	Q FACTOR FINANCE AND INVESTMENTS PVT LTD VS ASHU KUMAR	J S JAISWAL	28.03.2022	06.07.2023
			CS/COMM/338/2022	SRK GLOBAL ENTERPRISES VS V.SHIV KUMAR	GAGAN GUPTA	03.07.2018	10.07.2023

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		CS/COMM/389/2022	V.SHIV KUMAR VS SRK GLOBAL ENTERPRISES	PRADEEP MAHAJAN	11.12.2019	10.07.2023
		CS/COMM/65/2021	ETALORS TRADERS PVT LTD VS LIBERTY SHOES LTD	ANKUR SINGHAL	29.01.2021	11.07.2023
		CS/COMM/215/2021	GURMIT SINGH VS RUDHRA SENGUPTA	DEVINDER PAL	17.03.2021	13.07.2023
		CS/COMM/76/2021	MAYA HOSIERY VS SPECTRUM	AMIT JOSHI	02.02.2021	17.07.2023
		CS/COMM/227/2020	INDIAN BANK VS HIMANSHU P KAUSHIK	MARIMUTHU	26.11.2020	18.07.2023
		CS/COMM/226/2022	DELHI STATE CIVIL SUPPLY CORPORATION LTD VS THE NEW INDIA ASSURANCE CO LTD	GURPREET SINGH SETHI	28.03.2022	19.07.2023
35	SH.VINOD YADAV	CS/COMM/223/19	Tushar Tayal Vs. Punit Bhola	Rohit Jain	23.07.19	10.07.23

Sr. Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		CS/COMM/229/22	Shalini Jain Vs. Saroj Poddar	Mahavir Sharma	31.03.22	10.07.23
		CS/COMM/211/21	Rakesh Gupta Vs. Blue Raisin Enter.	Rajeev Bansal	17.03.21	11.07.23
		CS/COMM/563/21	Pradeep Kr. Vs. Pankaj Kr. Lohia	Rakesh Kr.	25.10.21	11.07.23
		CS/COMM/191/21	M/s C.L Product (I) Ltd. Vs. M/s M.K Indust.	Neha Rai	09.03.21	12.07.23
		CS/COMM/224/21	Ish Kr. Sachdeva Vs. M/s Hi-Tech Printing & Marketing Technologies	Ayush Negi	20.03.21	12.07.23
		CS/COMM/167/19	Noble Instit. Of Professional Studies Vs. Bharati Vidyapeeth Deemed University	Tanisha Verma	04.06.19	17.07.23
		CS/COMM/53/21	M/s Shimac Organics Vs. M/s Crystal Crop Protection (P) Ltd. & Anr.	B. S Tiwari	25.01.21	18.07.23

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS/COMM/157/21	Sarthak International Vs. Shree Balaji Enterprises	Sumit Gaba	25.02.21	19.07.23
			CS/COMM/193/21	M/s Renaissance Aqua Sports (P) Ltd. Vs. M/s S.K Integrated Consultants & Ors.	D.R Jain	09.03.21	20.07.23
			CS/COMM/194/21	M/s Renaissance Aqua Sports (P) Ltd. Vs. M/s S.K Integrated Consultants & Ors.	D.R Jain	09.03.21	20.07.23
			CS/COMM/177/21	Tanya Dewan@Prisha Sachdeva Vs. The Oriental Insurance Co. Ltd.	Sachin Kr.	04.03.21	24.07.23
			CS/COMM/201/19	M/s Nav Bharat Enterprises Vs. M/s Ace Engineering Indust. & Ors.	A.K Jain	17.07.19	25.07.23
			CS/COMM/503/21	Anil Kr. Vs. Zipper House Enterprises LLP & Ors.	Shally Sharma	28.09.21	26.07.23
			CS/COMM/585/22	RSPL Ltd. Vs. GTM Jewellery Mart	Anil Kr. Sahu	25.07.22	26.07.23

Sr. Court No	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing	
		CS/COMM/467/21	M/s Sarvatma Impex (P) Ltd. Vs. Del Corona & Seardigli (I) (P) Ltd.	Sunil Singh	16.09.21	27.07.23	
		CS/COMM/470/21	M/s Padma Singh Vs. M/s ADO (I) (P) Ltd.	D.S Mishra	16.09.21	28.07.23	
36	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	North	NIL				
37	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	CS COMM. 134/2020	SAI IMPEX VS PB RETAILS PRIVATE LTD.	PUNEET KUMAR, AMAN BATRA	10.09.2020	01.08.2022
			CS COMM. 112/2021	CANARA BANK VS RAM TEERTH MAURYA	R.B. PANDEY	19.03.2021	02.08.2022
			CS COMM. 144/2020	CONTINENTAL CARRIERS VS DOLHPIN FREIGHT MOVERS P. LTD.	RAJAN MIGLANI	01.10.2020	03.08.2022
			CS COMM. 13/2021	UNION BANK OF INDIA VS M/S SUBHASH BOOK DEPOT	KULDEEP	14.01.2021	03.08.2022

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS COMM. 289/2021	PUNJAB NATIONAL BANK VS MAQSOOD AHMED	TUSHAR	12.11.2021	04.08.2022
			CS COMM. 143/2019	INDIAN OVERSEAS BANK VS RAKESH KUMAR	BALMUKUND PRASAD	07.09.2019	05.08.2022
			CS COMM. 131/2020	AHMEDABAD ROADLINES PVT. LTD. VS THE NEW INDIA ASSURANCE CO. LTD.	MILIND AWASTHI , MANOJ RAI	04.09.2020	05.08.2022
			CS COMM. 64/2022	UNION BANK OF INDIA VS SUSHMA	ARVIND SINHA	03.03.2022	05.08.2022
			CS COMM. 39/2021	HDFC LTD. VS MUKESH KUMAR GUPTA	NARENDER YADAV	04.02.2021	06.08.2022
			CS COMM. 63/2022	HEMANT KUMAR VS M/S HOLD ON BUILDERS	CHIRAG BATRA, RAKESH KUMAR	03.03.2022	06.08.2022
			CS COMM. 66/2021	M/S COMPUTER LAPTOP VS M/S R.R. COMPUTERS	FIROZ ALAM	22.02.2021	08.08.2022



Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS COMM. 30/2022	CANARA BANK VS JAGDISH	VIRENDER KUMAR	04.02.2022	16.08.2022
			CS COMM. 31/2022	CANARA BANK VS SUNIL KUMAR	VIRENDER KUMAR	04.02.2022	16.08.2022
			CS COMM. 307/2021	BANK OF INDIA VS M/S KEN SMART RO SYSTEMS PVT. LTD.	SANCHIT KUMAR	25.11.2021	16.08.2022
			CS COMM. 36/2022	INEXT LOGISTICS AND SUPPLY CHAIN VS SERVOTECH POWR SYSTEM	SATYAM	08.02.2022	17.08.2022
			CS COMM. 186/2022	ROHIT BANSAL VS M/S JASON INC.	ANKUR SHARMA	27.04.2022	18.08.2022
			CS COMM. 303/2021	UNION BANK OF INDIA VS M/S B N GARMENTS	PREETI	24.11.2021	18.08.2022
			CS COMM. 322/2021	UNION BANK OF INDIA VS JAGDISH KUMAR ARYA	ARVIND SINHA	03.12.2021	20.08.2022

Sr. Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		CS COMM. 77/2019	M/S FAMILY OF DRY FRUITS VS M/S MNG OVERSEAS P. LTD.	RAJESH GUPTA	25.05.2019	22.08.2022
		CS COMM. 156/2019	REBOUND ACE INDIA PVT. LTD. VS MANAGEMENT COMMITTEE HAPPY MODEL SCHOOL	ANANYA	25.09.2019	22.08.2022
		CS COMM. 40/2021	HDFC LTD. VS ASHISH KOHLI	DEEPANSHU MATHUR	04.02.2021	23.08.2022
		CS COMM, 76/2022	CANARA BANK VS M/S JAI MAA VABHAV LAXMI	SUSHIL KUMAR	07.03.2022	23.08.2022
		CS COMM. 41/2021	PUNJAB NATIONAL BANK VS M/S SGM ENTERPRISES	YASHIKA SOOD	04.02.2021	24.08.2022
		CS COMM. 180/2021	UNION BANK OF INDIA VS NAINA JEE CREATIONS	KARAN SINGH	10.09.2021	24.08.2022
		CS COMM. 88/2022	BANK OF BARODA VS PRAVEEN KUMAR	SHWETA BAKSHI	10.03.2022	24.08.2022

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS COMM. 101/2021	CANARA BANK VS SHIV KUMAR	S.K.JHA	16.03.2021	25.08.2022
			CS COMM. 74/2022	STATE BANK OF INDIA VS MAMTA MISHRA	NAINA	05.03.2022	25.08.2022
			CS COMM. 224/2021	SPAZE HUB LOGISTICS PVT LTD. VS SHREEKANT KUSHWAH	DEEPAK	30.09.2021	26.08.2022
			CS COMM. 101/2019	STATE BANK OF INDIA VS RAMESH CHANDER	PANKAJ KUMAR	22.07.2019	29.08.2022
			CS COMM. 302/2021	CANARA BANK VS INDRA AND ORS	VIJENDER KUMAR	24.11.2021	30.08.2022
38	MS. SAVITA RAO, DISTRICT JDUGE, COMMERCIAL COURT-02		CS (COMM)/ 378/22	STATE BANK OF INDIA VS BHUPINDER GUPTA	Ms. Ruchi Khurana	28.07.2022	10.07.2023
			CS (COMM)/ 158/21	UNION BANK OF INDIA VS KARUNAKARS	Sh. Arvind Sinha	29.07.2021	11.07.2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS (COMM)/167/21	ADITYA BIRLA FASHION VS MAYANK GUPTA	Sh. Rajesh Kajla	30.07.2021	11.07.2023
			CS (COMM)/498/22	UMESH CHAND GARG VS MAJID ALI	Sh. Sanjeev Gupta	10.02.2022	20.07.2023
			CS (COMM)/152/20	KRISHNA INDUSTRIES. VS KANAK EXPORTS	Sh. Paras Aggarwal	19.10.2020	25.07.2023
39	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03		NIL				